

ITEM NO.1501

COURT NO.17

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 973-974/2011

ANWAR @ BHUGRA

Appellant(s)

VERSUS

THE STATE OF HARYANA

Respondent(s)

Date : 29-03-2023 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Ankur Mittal, AOR
Ms. Zinnea Mehta, Adv.
Ms. Nidhi Mittal, Adv.

For Respondent(s) Mr. Piyush Hans, Adv.
Dr. Monika Gusain, AOR

Hon'ble Mr. Justice Rajesh Bindal pronounced the non-reportable judgment of the Bench comprising Hon'ble Mr. Justice Abhay S.Oka and His Lordship.

The appeals are allowed in terms of the signed non-reportable judgment.

Pending applications, if any, shall also stand disposed of.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER(NSH)

(Signed non-reportable judgment is placed on the file)